Sr. No.	Name of Autho rised	Name of	Amount	of	Amount	of Claim	Wheth	%	Wheth er under period	Amou	Amount of	Amount of any	Details of any	Amou nt	Reason for	Remarks, if any
	Repre senta tive, if any	Emplo	Claim received		admitted		er relate	Voting	of twelve month s	nt of	Continge	mutual credit,	mutual credit,	of claim	Claim not	
		yee					d party?	Share in	preced ing the liquida	Claim				Inadmi	admitted	
									tion comm encem ent	under	(Rs.)	be set off against	be set off	ssible		
			Date of	Amo	Date of	Amount of		applic able)	date	Verific		the claim, if any	against the			
			Receipt		1	claim				ation		(Rs.)	claim, if any			
				Clai	-	admitted				(Rs.)						
				med	pdatio n	(Rs.)										
<b>Total</b> 0 0 0						0	0	0	0	0	0	0				